

**RAJESH BUSINESS & LEISURE HOTELS PRIVATE LIMITED**  
(A Company under Corporate Insolvency Resolution Process vide NCLT Order dated 20th April 2022)

**List of claims by Unsecured Financial Creditors as on 21<sup>st</sup> November 2022**

S. No	Financial Creditor**	Facility	Amount Claimed (Rs.)	Claims Admitted (Rs.)	Claims not Admitted (Rs.)	Claims under verification (Rs.)	Voting %	Secured
1	Rajesh Hospitality Pvt. Ltd.	Unsecured loan	33,04,47,786	33,04,47,786	-	-	NA	No
2	Rajesh Lifespaces Pvt. Ltd.	Unsecured CCD*	83,46,12,903	65,84,21,121	17,61,91,782	-	NA	No
3	Rajesh Investments	Overdrawn Capital	7,19,34,872	7,19,34,872	-	-	NA	No
4	Mr Rajesh Raghavji Patel	Unsecured loan	2,91,60,47,283	2,91,60,47,283	-	-	NA	No
5	Mr Harish Raghavji Patel	Unsecured loan	1,40,68,52,602	1,40,68,52,602	-	-	NA	No
6	Mr Priyal Kantilal Patel	Unsecured loan	1,16,06,40,909	1,16,06,40,909	-	-	NA	No
	<b>Total</b>		<b>6,72,05,36,355</b>	<b>6,54,43,44,573</b>	<b>17,61,91,782</b>	<b>-</b>		

\*CCD stands for Compulsory Convertible Debentures

\*\*All the above claimants are related parties of the Corporate Debtor

**Notes:**

1. The list of Unsecured Financial Creditors is as per claims received in Form C till 21<sup>st</sup> November 2022
2. The status of claim has been communicated to the respective Unsecured Financial Creditors
3. Review of the claim forms submitted by the respective financial creditor has resulted in rejection of part of their claim
4. The claims admitted are based upon a verification of proof of claims and are subject to revision/ substantiation/ modification on the basis of any additional information/evidence/clarification/ revised claim being received from the respective creditors